

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.313
IA-1113/2022
In
IB-391(ND)2018

IN THE MATTER OF:

M/s. Usaka Electrotech Pvt. Ltd.

.... **APPLICANT/PETITIONER**

Vs.

M/s. Shree Balaji Printopack Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 16.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Liquidator : Mohd Nazim Khan, Liquidator along with Garima Kwatra

For the Applicant : Advocates Sharad Tyagi, K. Gayatri and Yukti Makan for the Ld. Liquidator of Shree Balaji Printopack Pvt. Ltd. and Applicant in IA 1113/2022

For the Respondent : CS Aditya Jain for R-3 and R-4, Neeraj Kr Gupta, Adv. for Respondent no. 6 in IA 1113 of 2022

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 21.02.2023.

Sd/-
(Court Officer)